

SUPREME COURT OF INDIA

Navin M. Raheja

Vs.

Union of India (UOI)

Writ Petition (C) No. 47 of 1998

(Dr. A.S.Anand CJI., R.C.Lahoti and Brijesh Kumar JJ.)

22.01.2001

ORDER

The Text below is only a summarized version of the order pronounced

Meeting of State Secretaries held for improving management of zoos and to decide on what next steps to be taken to deal with existing unsatisfactory manner in which zoos are being established and maintained in various States.